

ITEM NO.807

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CIVIL) Diary No. 12239/2022

JAMIAT ULAMA-I-HIND,
REPRESENTED BY ITS SECRETARY
MR. NIAZ FARUQUI

PETITIONER(S)

VERSUS

NORTH DELHI MUNICIPAL CORPORATION & ORS.

RESPONDENT(S)

Date : 20-04-2022 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MS. JUSTICE HIMA KOHLI

For Parties : Mr. Dushyant Dave, Sr. Adv.(Mentioned by)
Mr. M.R. Shamshad, AOR

Mr. Kapil Sibal, Sr. Adv.
Mr. Kabir Dixit, AOR

Mr. Sanjay R. Hegde, Sr. Adv.

Mr. P.V. Surendra Nath, Sr. Adv.
Mr. Subhash Chandran K.R., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Upon being mentioned by Mr. Dushyant Dave, learned Senior counsel appearing for the petitioner, we direct the Registry to list the matter tomorrow i.e. on 21.04.2022 alongwith W.P.(Cr1) Dy. No. 11955 of 2022 before an appropriate Bench.

Status quo, as exists today, shall be maintained, until further orders.

(RAJNI MUKHI)
COURT MASTER (SH)

(R.S. NARAYANAN)
COURT MASTER (NSH)